

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Docket No. 89/GT/2012

Date: 18.2.2013

To,

Executive Director (Commercial),
NTPC Ltd,
Core-7, Scope Complex,
7, Institutional area, Lodhi Road,
New Delhi- 110003

Sir,

Subject: **Docket No. 89/GT/2012**: for approval of tariff of Kahalgaon Super Thermal Power Station, Stage I (840 MW) from 1.4.2009 to 31.3.2014 after the truing up exercise.

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by **11.3.2013**:

(i) The closing gross block as on 31.3.2010 & 31.3.2011 as per financial statements for the year 2009-10 & 2010-11 do not match with the opening gross block as on 1.4.2010 & 1.4.2011 as per financial statements for 2010-11 & 2011-12, respectively. Reason for this difference to be furnished in detail.

(ii) Asset/work wise break-up of amount in Form 9-A at S. no. B (c) for 2011-12, to be submitted.

2. Further action in this matter will be taken as per Regulation 87 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations 1999 on receipt of the above information/ clarification.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)